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LOK SABHA

Thursday, the 6th April, 1961/Chaitra 16. 1883 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Queen's visit to India

Shri P. G. Deb:

Shri Arjun Singh Bhadauria:

Shri S. A. Mehdi:

Shri Sampath:

Shri Prakash Vir Shastri:

Shri S. M. Banerjee:

Shri D. C. Sharma:

Shri Raghunath Singh:

Shri Bibhuti Mishra:

Shrimati Mafida Ahmed:

Shri Hem Raj:

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Shri A. K. Gopalan:

Shri P. K. Deo:

Shri Sadhan Gupta:

Shri A. M. Tariq:

Shri Shree Narayan Das:

Shri Radha Raman:

Shri Ayyakannu:

Shri P. C. Borooah:

Shri Amar:

Shri Vajpayee:

Shri Phadia:

Shri Chintamoni Panigrahi:

Shri Dharmalingam:

Will the Prime Minister be pleased to state the total amount spent in connections with the recent visit of Queen Elizabeth to India?

The Parliamentary Secretary to the Minister of External Affairs Sadath Ali Khan): The Government of India have so far issued expendi-92(Ai)LSD-1.

ture sanctions for a total amount of Rs. 6,55,039.96 nP in connection with hospitality extended to Her Majesty Queen Elizabeth II and His Royal Highness the Duke of Edinburgh during their visit to India this

Shri P G Deb: May I know whether in view of the Queen's visit and her long stay in India, the old Commonwealth tie has grown in strength between us and England?

Mr. Speaker: How does it arise out of this question?

भी बजराज सिंह जो मांकड़े मंगी पालियमिंटी मैकेटी महोदय ने दिये हैं, उनमें क्या वे मांकड़े भी शामिल हैं जो राज्य सरकारों ने महारानी एलिजाबेथ के स्वागत में खर्च किये हैं भीर क्या इस में वे भांकडे भी शामिल हैं जो कि मर्किट हाउमिम या सहकों के पूर्नीनर्माण या उनकी मरस्मत ग्रादि पर सर्थ हाए हैं ?

भी सावत प्रली लां : इस में सब प्रांकड़े तो शामिल नहीं हैं। बाज राज्य मरकारों ने ग्रमी हमारे पास ग्रांकडे नहीं मेजे हैं, सिर्फ चार राज्य सरकारों ने भेजे हैं। बहुत से एकाउन्ट भ्रमी लगाने हैं भीर हिसाब पूरा नहीं है।

Shri Sadhan Gupta: May I what is the total foreign exchange involved in the expenses and how much of it has been sanctioned up to date?

Shri Sadath All Khan: I would like to have notice of that question

Shri S. M. Banerjee: May I know whether the amount spent in Jaipur for the entertainment of the was solely borne by the Maharaja of Jaipur and whether the durbar arranged there was with the concurrence of the Government and, if not, what right had the Maharaja to call the durbar?

Mr. Speaker: How can the Parliamentary Secretary say that?

Shri Sadath Ali Khan: We have nothing to do with that. We did not ask the Maharaja to hold the durbar. It was a private party.

Shri S. M. Banerjee rose-

Mr. Speaker: Very well, he has answered that question.

Shri Chintamoni Panigrahi: May I know the expenses which have been borne by the Central Government itself that is without taking into consideration the expenses borne by the State Governments in respect of which the accounts have not yet come?

Shri Sadath Ali Khan: If the hon. Member means the expenditure incurred in Delhi, it is Rs. 4,44,731.44 nP.

भी रमुनाम सिंह : बनारस, उदयपुर भीर जयपुर के राजाभीं ने कुछ मेंटर में महायता भी मांगी थी भीर क्या वह दी गई थी ? दूसरी बात यह हैं कि इन राजाभीं ने जो प्रोग्राम बनाया था, उसको बनाते समय क्या उन्होंने गवर्नमेंट से कुछ सलाह-मिवरा किया था. भापकी सालह मांगी थी भीर या नहीं मांगी भी या प्रोग्राम भपने भाप बना निया भीर मब भारताई कर ली ।

Mr. Speaker: The question relates only to expenses. Whether the Central Government or the State Governments gave any amount to these Rajas is another point.

Shri Sadath Ali Khan: I do not know. I will make enquiries about this. But the programmes were arranged after mutual consultations with the various hosts and....

Mr. Speaker: We are concerned with the expenditure.

Shri Sadath Ali Khan; I do not know about that. I will find out.

Shri Raghunath Singh: The Parliamentary Secretary has said that so much money has been spent by the Central Government I want to know how much they have spent for the three Rajas.

Shri Sadath Ali Khan: The State Governments spent their own money. We have got the figures, for instance, from Madras, Maharashtra, and others. Some other information is still due.

श्री प्र० म० तारिक : जब मिलका मुग्नजिजमा का प्रोग्राम शुरू में बानाया गया या तो क्या यह हकीकत है कि जयपुर का प्रोग्राम उसमें शामिल नहीं था श्रीर श्राखिर में जयपुर के महाराजा ने डायरेक्टरली क्वीन से क्तोंकिताबत कर के उन के वहां जाने के प्रोग्राम को शामिल करवा लिया श्रीर श्रगर यह दुरूरत है, तो हकूमत हिन्दुस्तान की तरफ में क्या कार्यवाई की गई है ?

[جب ملکه معظمه کا پروگرام شروع میں بنایا گیا نها تم کیا حقیقت هے که چیپور کا پروگرام اِس میں شامال نهیں تها اور آخر میں چیپور کے کتابت کرنے ان کے پروگرام کو شامال کرا لیا اور اگر یه درست هے توحکومت هندوستان کی طرف سے کیا کارروائی گئی هے -]

भ्रष्यक्ष महोदय : इसके बारे में कुछ नहीं पूछा जाना चाहिये ।

Order, order. We are concerned here with the Central Government. If some foreigner comes and some private person makes a present out of his own income, the Centre is not responsible for that.

Shri A. M. Tariq: Not present. I wanted to know whether it is a fact that when the first programme was made Jaipur was not included in the programme and the Maharaja directly, without informing the Government of India, arranged this with Her Majesty.

Mr. Speaker: We are not concerned with it here. The question is about the expenses incurred.

Shri D. C. Sharma: May I know if the Government has any break-up with regard to the films and documentaries that were produced in India with regard tho the Queen's visit, and if the Government has earned some criticism on these films from the papers?

Shri Sadath Ali Khan: I have not got the break-up of these figures about films and documentaries, and I am not aware of any criticism made in regard to these things.

भी म॰ ला॰ द्विवेदी : मैं जानना चाहता हुं कि जयपुर में जो दरबार हुआ

भ्रम्यका महोदय : उसके बारे में क्यों पूछते हैं। कई बार कहा जा चुका है कि यह प्रकृत टोटल एमाउण्ट के बारे में हैं है।

श्री म० ला० द्विवेदी: उसमें क्या मृख्य मंत्री सुक्षाडिया घीर दूसरे मंत्री मंडल के सदस्यों को राष्ट्रीय पोषाक में जाने की मनाहदी कर दी गई थी?

Mr. Speaker: That does not arise out of this question.

Shri M. L. Dwivedi: It was in connection with the Queen's visit.

Mr. Speaker: Everything is in connection with the Queen's visit. Here it is a question of the expenses.

Shri Ansar Harvani: May I know whether the Maharaja of Jaipur and the Maharaja of Banaras have approached the Government of India to exempt the expenses incurred by them in connection with the Queen's visit from the Expenditure Tax?

Shri Sadath Ali Khan: I do not know about that.

Shri Achar: Large amounts seem to have been spent on making roads, putting up arches etc. in connection with the Queen's visit by municipalities and State Governments. May I know whether the amount mentioned

by ahe Parliamentary Secretary includes that also; if not, what is the amount spent by them?

Shri Sadath Ali Khan: The Prime Minister said the other day in this House that most of the expenditure incurred on roads was in connection with the Republic Day arrangements; the roads had to be widened and so on.

Mr. Speaker: After all the items of expenditure have come and the whole account is received, I would request the hon. Parliamentary Secretary to place it on the Table of the House, under all heads.

Shri Ramanathan Chettiar: May I know . . .

Mr. Speaker: Order, order. The hon. Member is not one of the sponsors of the question. I am allowing him indulgence though he has not tabled even one question. I am allowing him an opportunity to put supplementaries on every question. But he cannot force me to do so by rising and starting to put a question.

As I suggested, after he gets full information the hon. Parliamentary Secretary will instruct his office to send the full accounts that are available under all the heads in connection with the Queen's visit, except what has been spent in the normal course, and lay it on the Table.

Shri A. M. Tariq: Another direction also may be given, Sir, that they should place the accounts about the hunting trip.

Shri Morarka: Since you are directing that the detailed accounts should be placed on the Table of the House, may I make a submission? The other day the hon, the Prime Minister said that the expenditure incurred on the visit of Mr. Khrushchev was much more than what has been incurred on the visit of the Queen. Would you kindly direct that details of the expenditure incurred during the visit of Mr. Khrushchev and President Eisenhower may also be placed on the Table?

Mr. Speaker: It does not arise out of this question. I would not have said this but for the fact that the hon. the Parliamentary Secretary had said that so far as the accounts from the various States are concerned, a few have come and the others are coming. So I said that if they are coming, let them be placed on the Table of the House, let the House be informed. If they had come, the Parliamentary Secretary would have given the details even now. So I am only asking him to lay on it on the Table when the whole account is available.

चपरासियों की पदाली

*१३५६. श्री भक्त वर्जनः क्या प्रधान मंत्री ३० नवस्वर, १६६० के तारांकित प्रधन संख्या ५६१ के उत्तर के सम्बन्ध में यह बताने की कृतपा करेंगे कि :

- (फ) जब से उन्होंने ग्रादेश दिये हैं कि चगरासियों की पदाली समाप्त कर दी जाये, तब से ग्रब तक कितने चपरासी कम किये गये हैं ;
- (ल) क्या विभिन्न मंत्रालयों ने इस भागय की शिकायनों की हैं कि हरकारा प्रयाली सकल नहीं रही है भीर उससे उनकी कठिनाइयां बढ़ गई हैं; भीर
- (ग) यदि हां, तो पहिले की स्थिति लाने ग्रथवा वर्तमान स्थिति में मुधार करने के लिये कौन से कदम उठाये जा रहे हैं?

The Parliamentary Secretary to the Minister of External Affairs Sadath Ali Khan): (a) to (c). messenger service is being run with 757 men short of the sanctioned strength of peons according to prescribed scales. It takes time to alter a practice of such long standing as this. Scattered accommodation also is a problem. These difficulties and inconveniences are thrown up from time to time and attempts are made to meet them to the extent feasible. There is no question of abandoning the decision that the peon system will be steadily replaced by the messenger system.

श्री अक्त बर्जन : श्रीमन् । जब से प्रधान मंत्री जी ने ये नए आदेश दिये हैं क्या किसी चपड़ासी को इस पद से हटाया भी गया है । भीर भगर हटाया गया है, तो क्या उसके लिए कोई दूसरे जिगार की व्यवस्था भी की यई है या नहीं की गई है ?

श्री सावत सली सां: जी नहीं, कोई चपड़ासी हटाया नहीं गया है और न किसी को हटाने का इरादा है। जो चपड़ासियों का काम था भीर जो इनके मुपुद हुमा है, उस काम का तईनुन कर दिया गया है कि वहां वे काम करेंगे। कोई हटाया अपनी जगह में नहीं गया है और न हटाया जायेगा।

श्री भक्त बर्शन : श्रीमन् । क्या गवर्नमेंतट के घ्यान में यह भाया है कि जब से चपड़ा सियों की भर्ती पर रोक लगाई गई है नब से विभागों के जो भ्रध्यक्ष हैं, वे उनकी तरक्की के रास्ते में इसलिए सकावटें डाल रहें हैं भीर उनको बलास ३ में इसलिए प्रोमोधन नहीं दे रहे हैं कि वे इनकी फिर भर्ती नहीं कर सकते हे ? इस प्रकार भ्रय तो मैट्रिक पास करना भी जुमें हो गया है । मैं जानना चाहता हूं कि क्या इस पर विचार किया जायेंगे कि जो क्लास ४ में क्वालिफाइड लोग है. उनके प्रोमोधन में रुकावटें न डाली जायें ?

Shri Sadath Ali Khan: This is a suggestion for action

Occupation of Indian Territory by Pakistan

Shri Assar:

1360. Shri Ram Krishan Gupta:
Shri Vajpayee:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 792 on the 8th December, 1960 and state:

(a) whether Government have enquired into the question of occupation of the area known as Jalaiya area in Amarpur and Sabroom subdivision of Tripura by Pakistan; and